

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 8**  
**Appeal No.15/252/ND/2021**

**IN THE MATTER OF:**

Gateway Impex Pvt. Ltd.  
(shareholder of Olivia Equipments  
Pvt. Ltd.)

... Appellant

Vs

ROC

... Respondent

**Order under Section 252**

**Order delivered on 20.01.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant : Mr. Mukund Rawat, Adv  
For the RoC : Ms. Mitika Raja, Adv

**ORDER**

RoC to file reply within three weeks, with copy in advance to the other side  
and Income-Tax to file reply within one week, with copy in advance to the  
other side.

List the matter on **01.03.2021**.

Sd/-

**SUMITA PURKAYASTHA**  
**MEMBER (T)**

UPASANA

Sd/-

**DR. DEEPTI MUKESH**  
**MEMBER (J)**